

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1215
TO BE ANSWERED ON 05.12.2024**

PROGRESS AND EXPANSION OF CENTRAL CHILD LABOUR SCHOOLS

1215. SHRI MUZIBULLA KHAN:

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of Central Child Labour Schools established in the country since the inception of the National Child Labour Project, State-wise and year-wise;**
- (b) the details of funds allocated and utilized under this project, along with the key achievements made, State-wise and year-wise;**
- (c) whether Government plans to establish new Central Child Labour Schools in Odisha and if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a): Ministry of Labour & Employment has been implementing National Child Labour Project (NCLP) Scheme for rehabilitation of child labourers through District Project Societies under the chairmanship of the District Magistrate since inception of the Scheme in 1988. Under the NCLP scheme, the children in the age group of 9-14 years are rescued / withdrawn from work and enrolled in the NCLP Special Training Centres (STCs), where they are provided with bridge education, vocational training, mid-day meal, stipend, health care, etc. before being mainstreamed into formal education system. NCLP scheme has now been subsumed under Samagra Shiksha Abhiyan (SSA) Scheme with effect from 01.04.2021. Henceforth, the rescued child labourers are mainstreamed into formal education system through STCs operational under SSA. At present, no Special Training Centre (STC) is functional under NCLP scheme.

No new STCs under NCLP Project have been approved after 31.03.2021. As on 31.03.2021, the number of districts in which Special Training Centres under NCLP Scheme were sanctioned since inception is at Annexure-I.

Contd..2/-

(b) & (c): The details of funds released under the NCLP scheme during 2020-21 to 2022-23 is at Annexure-II. As on 31.03.2023, around 14.3 lakh children were rescued/withdrawn from work, rehabilitated and mainstreamed under National Child Labour Project(NCLP) Scheme since inception of the scheme.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1215 FOR 05.12.2024 BY SHRI MUZIBULLA KHAN REGARDING PROGRESS AND EXPANSION OF CENTRAL CHILD LABOUR SCHOOLS

Number of Districts in which Special Training Centres were sanctioned under NCLP Scheme since inception

(As on 31.03.2021)

| Sl. No. | Name of State | No. of Sanctioned NCLP Districts |
|---------|-----------------|----------------------------------|
| 1. | Andhra Pradesh | 13 |
| 2. | Assam | 5 |
| 3. | Bihar | 24 |
| 4. | Chhattisgarh | 8 |
| 5. | Gujarat | 9 |
| 6. | Haryana | 3 |
| 7. | Jammu & Kashmir | 3 |
| 8. | Jharkhand | 8 |
| 9. | Karnataka | 17 |
| 10. | Madhya Pradesh | 22 |
| 11. | Maharashtra | 18 |
| 12. | Nagaland | 1 |
| 13. | Odisha | 24 |
| 14. | Punjab | 3 |
| 15. | Rajasthan | 27 |
| 16. | Tamil Nadu | 18 |
| 17. | Telangana | 31 |
| 18. | Uttar Pradesh | 56 |
| 19. | Uttarakhand | 13 |
| 20. | West Bengal | 20 |
| 21. | Delhi | 1 |
| | Total | 324 |

(Source: Ministry of Labour and Employment)

ANNEXURE REFERRED TO IN REPLY TO PART (b) & (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 1215 FOR 05.12.2024 BY SHRI MUZIBULLA KHAN REGARDING PROGRESS AND EXPANSION OF CENTRAL CHILD LABOUR SCHOOLS.

Grant Released under National Child Labour Project Scheme, State-wise, during 2020-21 to 2022-23:

(Rs. in lakhs)

| Sl. No. | Name of State | 2020-21 | 2021-22 | 2022-23 |
|---------|-----------------|---------|---------|---------|
| 1 | Andhra Pradesh | 306.29 | 32.01 | 116.37 |
| 2 | Assam | 49.64 | 81.10 | 140.68 |
| 3 | Chhattisgarh | 0 | 0 | 0 |
| 4 | Gujarat | 61.36 | 12.23 | 0 |
| 5 | Haryana | 116.83 | 34.79 | 0 |
| 6 | Jammu & Kashmir | 32.48 | 0 | 12.70 |
| 7 | Jharkhand | 177.42 | 0 | 60.73 |
| 8 | Karnataka | 82.74 | 7.53 | 18.14 |
| 9 | Madhya Pradesh | 363.41 | 143.29 | 236.50 |
| 10 | Maharashtra | 931.49 | 196.53 | 102.54 |
| 11 | Nagaland | 0 | 0 | 0 |
| 12 | Odisha | 115.16 | 236.66 | 57.24 |
| 13 | Punjab | 206.41 | 317.35 | 37.53 |
| 14 | Rajasthan | 124.19 | 16.64 | 0.64 |
| 15 | Tamil Nadu | 482.00 | 323.45 | 184.74 |
| 16 | Telangana | 152.86 | 71.56 | 94.65 |
| 17 | Uttar Pradesh | 433.83 | 137.70 | 99.91 |
| 18 | Uttarakhand | 0 | 0 | 0 |
| 19 | West Bengal | 463.37 | 203.10 | 424.26 |

Note: NCLP scheme is subsumed under Samagara Shiksha Abhiyan (SSA) on 01.04.2021.
(Source: Ministry of Labour and Employment)
